

122  
BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

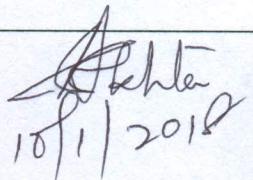
C.P.No.04/KB/2016

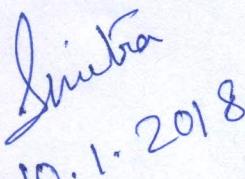
Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> January 2018, 10.30 A.M

Name of the Company		Anurag Jhawar & Anr.-Versus-Chhotanagpur Rope Works Pvt.Ltd. & Ors.		
Under Section		241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. AKHILESH KR. SHRIVASTAVA  
2. SHAKEEL MD. AKHTER } Respondents

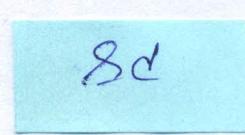
  
10/1/2018

1. Swapna Chowbey  
Swapna Chowbey  
S- Petitioners  
  
10.1.2018

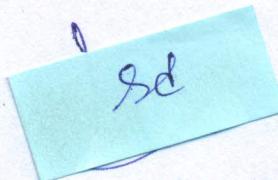
ORDER

Ld. Counsel for the petitioners and the respondents made a joint request that the case may be adjourned till report is submitted by the auditor. Prayer is allowed.

List it on 26/02/2018.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)